

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

ITEM No. 102  
689/2016

**IN THE MATTER OF:**

EMAAR Developers Ltd  
And  
EMAAR MGF Land Ltd.

... Applicant/Petitioner

**Order under Section 230-232.**

**Order delivered on 28.01.2021**

**CORAM:**

**SH. B.S.V. PRAKASH KUMAR**  
**HON'BLE ACTG. PRESIDENT**

**SH. HEMANT KUMAR SARANGI**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Dr. U K Chaudhary, Sr. Adv. Mr. Gaurav Mitra,  
Ms. Manisha Chaudhary, Mr. Satyam Roy,  
Ms. Shriya Raychaudhuri, Advs.  
For the Respondent : Mr. Amar Gupta, Mr. Divyam Agarwal,  
Mr. Ashish Joshi, Advocates

**ORDER**

For Order See CP. No. 173/241-242/PB/2019.

Sd/-

**(B.S.V PRAKASH KUMAR)**  
**ACTG. PRESIDENT**

Sd/-

**(HEMANT KUMAR SARANGI)**  
**MEMBER (TECHNICAL)**

28.01.2021  
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